septic tanks. The Ministry has released ₹ 278.53 crore under AMRUT Scheme to Government of West Bengal so far.

AMRUT target for next three years

940. SHRI A.K. SELVARAJ: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is fact that Government has decided to accord approvals under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) for the next three financial years so as to enable advance planning and timely execution, necessary to meet the mission target by 2019-20;
 - (b) if so, the details thereof; and
- (c) whether it is also a fact that the release of Central assistance would be linked to launch of all projects as approved for 2015 to 2017?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) to (c) In order to help the States plan in advance and expedite implementation of projects under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), the Ministry has communicated to the States and Union Territories their likely allocation of Mission funds for the full Mission period and has also sought their third and final SAAP to cover the balance Mission fund allocation to them. The release of first instalment of central funds against any plan is linked to approval of the plan and of subsequent instalments to progress of projects and utilization of funds among other criteria as specified in the Mission Guidelines.

Funds for Villupuram Municipality

941. DR. R. LAKSHMANAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Central Government has provided funds for Villupuram Municipality for implementation of various infrastructure development projects and schemes;
 - (b) if so, the details of funds allocated during the last five years; and
- (c) the details of important projects undertaken and infrastructures built out of these funds, if any?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) to (c) The Villupuram Municipality is covered under the

Swachh Bharat Mission-Urban (SBM-U). Under, this Mission, Ministry provides funds to State/UT Governments. The concerned State/ UT Governments further allocate the fund to Municipalities/ ULBs under their control for implementation of components under SBM-U. The details of funds released for projects under SBM-U to the Government of Tamil Nadu are as under:—

Components under SBM-U	Funds released to Govt. of Tamil Nadu (2014 to 2017 till date) (₹ in crore)
Individual House Hold Latrines (IHHL)	106,6258
Community Toilet (CT)/ Public Toilet (PT)	53.2648
Solid Waste Management (SWM)	205.0100
Total	364.9006

Revised action plan from Karnataka under SBM

942. SHRI K.C. RAMAMURTHY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of revised action plan received in the Ministry from Government of Karnataka under the Swachh Bharat Mission (SBM) during 2016-17;
- (b) whether it is a fact that Government of Karnataka has requested to release ₹479 crore to include 57 newly upgraded urban local bodies under this scheme; and
 - (c) if so, the details thereof and the status of approval by the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) The Government of Karnataka has submitted the revised action plan for the year 2016-17 for 275 ULBs of the State (218 existing ULBs and 57 New ULBs) asking to release ₹479.66 Crore as GoI Share for implementation of SBM (U). The component-wise detail is follows:—

Component	Fund Requirement for 2016-17
Individual House Hold Toilets	50.07 crore
Community Toilets	18.83 crore
Public Toilets	19.42 crore